

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 07th November, 2015

No. HC.VII-95/2012/**5004/A**: Hon'ble the High Court has been pleased to direct the following Judicial Officers of Assam Judicial Service to attend a training programme on "**Cyber Crime Related Capacity Development**", organised by the Judicial Academy, Assam in collaboration with the C-DAC, Kolkata on **28th & 29th November, 2015** in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) –

Sl. No.	Name	Designation
1.	Smti Selina Begum	Member, MACT, Nagaon
2.	Shri Murtaza Ahmed Choudhury	Member, MACT, Goalpara
3.	Shri Mahmud Ahmed	District & Sessions Judge, Morigaon
4.	Smti Malasri Nandi	District & Sessions Judge, Tinsukia
5.	Shri Pranjal Das	District & Sessions Judge, Kamrup, Amingaon
6.	Shri Abhijit Bhattacharyya	Member, MACT, Dhubri
7.	Smti Hema Devi Bhuyan	District & Sessions Judge, Nagaon
8.	Smti Manju Rekha Sarma	Principal Judge, Family Court, Cachar, Silchar
9.	Smti Susmita Phukan Khound	District & Sessions Judge, Karimganj
10.	Shri Pratim Kumar Bora	District & Sessions Judge, Kokrajhar
11.	Smti Rita Kar	Addl. District & Sessions Judge, FTC, Bongaigaon
12.	Shri Dhruvad Kashyap Das	Addl. District & Sessions Judge, Dhubri
13.	Shri Debasish Bhattacharjee	Addl. District & Sessions Judge, Nagaon
14.	Smti Suchandra Bhattacharjee	Addl. District and Sessions Judge, Jorhat
15.	Smti Dipali Bhuyan	Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur
16.	Smti Arunima Deka	Addl. District & Sessions Judge, Nagaon
17.	Shri Rockta Lal Das	Addl. District and Sessions Judge, Nagaon
18.	Smti Malaya Deb Dey	Addl District & Sessions Judge, FTC, Biswanath Chariali (Sonitpur)
19.	Shri Dipak Thakuria	Addl. District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati
20.	Smti Sharmila Bhuyan	Chief Judicial Magistrate, Nagaon
21.	Shri Sanjoy Hazarika	Chief Judicial Magistrate, Kamrup (M), Guwahati
22.	Smti Roushan Ara Rahman	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon

23.	Shri Dipankar Bora	Civil Judge & Asstt. Sessions Judge, Barpeta
24.	Smti Moushumi De	Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar
25.	Smti Bobita Kshetry	Civil Judge & Asstt. Sessions Judge, Nagaon
26.	Smti Rini Bharali	Counsellor, Family Court, Barpeta
27.	Shri Jayanta Kumar Das	Secretary, District Legal Services Authority, Barpeta
28.	Shri Biprajit Roy	Civil Judge & Asstt. Sessions Judge, Goalpara
29.	Shri Subhabrata Dutta	Chief Judicial Magistrate, Dhubri
30.	Shri Nityananda Talukdar	Chief Judicial Magistrate, Cachar, Silchar
31.	Shri Anil Kumar Basfor	Chief Judicial Magistrate, Karimganj
32.	Shri Joydev Koch	Chief Judicial Magistrate, Hailakandi
33.	Shri Kumud Chandra Boro	Chief Judicial Magistrate, Chirang
34.	Smti Manju Bordoloi	Add. Chief Judicial Magistrate, Goalpara
35.	Shri Mridul Kumar Saikia	Civil Judge & Asstt. Sessions Judge, Sivasagar
36.	Smti Tasfia Hussain	Add. Chief Judicial Magistrate, Dhubri
37.	Smti. Mridu Chanda Bordoloi	Civil Judge & Asstt. Sessions Judge, Bongaigaon
38.	Shri Yusuf Azaz	Civil Judge & Asstt. Sessions Judge, Dhubri
39.	Shri Anurag Jintoo Borah	Add. Chief Judicial Magistrate, Darrang, Mangaldoi
40.	Shri Debashish Saikia	Add. Chief Judicial Magistrate, Bongaigaon
41.	Smti. Nazmee Ayysha Ahmed	Add. Chief Judicial Magistrate, Tinsukia
42.	Shri Rupak Rajak	Add. Chief Judicial Magistrate, Sivasagar
43.	Smti. Jyotshna Das	Add. Chief Judicial Magistrate, Nalbari
44.	Smti. Rani Boro	Add. Chief Judicial Magistrate, Jorhat
45.	Smti. Monmee Sarma	Civil Judge & Asstt. Sessions Judge, Kokrajhar
46.	Smti. Dimple Boro,	Counsellor, Family Court, Cachar (Silchar)
47.	Shri Vijay Kumar Singh	Secretary, District Legal Services Authority, Dhubri
48.	Shri Shakti Sharma	Civil Judge & Asstt. Sessions Judge, Karimganj
49.	Smti Sabeena Majumdar	SDJM (S), Lakhimpur, North Lakhimpur
50.	Smti Ipsita Borthakur	S.D.J.M. Kaliabor, Ngaon
51.	Smti Mamta Bhadani	SDJM (M), Bilasipara, Dhubri
52.	Shri Bankim Sarma	SDJM (M), Jonai
53.	Smti Bipaakkhi Borthakur	SDJM, (M), Biswanath Chariali, Sonitpur
54.	Shri Partha Sarathi Bhattacharjee	SDJM (M), Bokakhat
55.	Shri Nurjamal Haque	SDJM (M), Sarupathar, Golaghat
56.	Smti Kangki Rani Deka	SDJM (M), Bajali, Pathsala
57.	Md. Nur Ahmed Laskar	SDJM (M), Bijni, Chirang
58.	Shri Imdad Ahmed	SDJM (M), Majuli, Jorhat
59.	Shri Uttam Chetri	Munsiff No.2, Sonitpur, Tezpur

60.	Shri Siddhartha Shankar Sharma	Munsiff No.2, Barpeta
61.	Shri Sandeep Kaushik	Munsiff-cum-Judicial Magistrate, 1 st Class, Gohpur
62.	Smti Meenakshi Sarmah	Judicial Magistrate, 1 st Class, Sonitpur, Tezpur
63.	Shri Lohit Kumar Sarmah	Judicial Magistrate, 1 st Class, Dhemaji
64.	Shri Jafar Md. Azizul Karim Tapadar	Munsiff No.2, Cachar, Silchar
65.	Shri Jayanta Kumar Saikia	Munsiff No.3, Cachar, Silchar
66.	Shri Surajit Baruah	Munsiff-cum-Judicial Magistrate, 1 st Class, Jonai
67.	Shri Baloram Kshetri	Judicial Magistrate, 1 st Class, Dhubri
68.	Shri Nirmal Kumar Laskar	Munsiff No.1, Golaghat
69.	Shri Saptarshi Garg	Munsiff -cum- Judicial Magistrate, 1 st Class, Bokakhat (Golaghat)
70.	Shri Jyotirmoy Sharma	Judicial Magistrate, 1 st Class, Hajo, Kamrup (R)

The details of the Training Programme will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

The Officers are to report at the venue on **28.11.2015 at 09:00 A.M.** positively.

By order,
Sd/- B.K. Nath
DEPUTY REGISTRAR (G&C)

Memo No. HC.VII-95/2012/ 5005 - 5086/A , Dated : 07.11.2015

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.

3. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
4. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Darrang, Mangaldoi / Nagaon / Goalpara / Morigaon / Tinsukia / Lakhimpur, North Lakhimpur / Dhubri / Cachar, Silchar / Karimganj / Kokrajhar / Bongaigaon / Sonitpur, Tezpur / Barpeta / Hailakandi / Chirang, Kajalgaon / Sivasagar / Nalbari / Jorhat / Dhemaji / Golaghat / Bongaigaon. **He / she is also requested to inform the nominated Judicial Officer(s) of his / her respective District accordingly.**
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Selina Begum, Member, MACT, Nagaon
7. Shri Murtaza Ahmed Choudhury, Member, MACT, Goalpara

8. Shri Mahmud Ahmed, District & Sessions Judge, Morigaon
9. Smti Malasri Nandi, District & Sessions Judge, Tinsukia
10. Shri Pranjal Das , District & Sessions Judge, Kamrup, Amingaon
11. Shri Abhijit Bhattacharyya , Member, MACT, Dhubri
12. Smti Hema Devi Bhuyan, District & Sessions Judge, Nagaon
13. Smti Manju Rekha Sarma , Principal Judge, Family Court, Cachar, Silchar
14. Smti Susmita Phukan Khound, District & Sessions Judge, Karimganj
15. Shri Pratim Kumar Bora , District & Sessions Judge, Kokrajhar
16. Smti Rita Kar, Addl. District & Sessions Judge, FTC, Bongaigaon
17. Shri Dhruvad Kashyap Das , Addl. District & Sessions Judge, Dhubri
18. Shri Debasish Bhattacharjee , Addl. District & Sessions Judge, Nagaon
19. Smti Suchandra Bhattacharjee, Addl. District and Sessions Judge, Jorhat
20. Smti Dipali Bhuyan, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur
21. Smti Arunima Deka, Addl. District & Sessions Judge, Nagaon
22. Shri Rockta Lal Das, Addl. District and Sessions Judge, Nagaon
23. Smti Malaya Deb Dey , Addl District & Sessions Judge, FTC, Biswanath Chariali, Sonitpur
24. Shri Dipak Thakuria, Addl. District & Sessions Judge, FTC No.3, Kamrup (M), Guwahati
25. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati.
26. Smti Sharmila Bhuyan , Chief Judicial Magistrate, Nagaon
27. Shri Sanjoy Hazarika , Chief Judicial Magistrate, Kamrup (M), Guwahati
28. Smti Roushan Ara Rahman, Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
29. Shri Dipankar Bora, Civil Judge & Asstt. Sessions Judge, Barpeta
30. Smti Moushumi De, Civil Judge & Asstt. Sessions Judge No.1, Cachar, Silchar
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57. Smti Mamta Bhadani, SDJM (M), Bilasipara, Dhubri

58. Shri Bankim Sarma , SDJM (M), Jonai
59. Smti Bipaakkhi Borthakur, SDJM, (M), Biswanath Chariali, Sonitpur
60. Shri Partha Sarathi Bhattacharjee, SDJM (M), Bokakhat
61. Shri Nurjamal Haque , SDJM (M), Sarupathar, Golaghat
62. Smti Kangki Rani Deka , SDJM (M), Bajali, Pathsala
63. Md. Nur Ahmed Laskar , SDJM (M), Bijni, Chirang
64. Shri Imdad Ahmed , SDJM (M), Majuli, Jorhat
65. Shri Uttam Chetri , Munsiff No.2, Sonitpur, Tezpur
66. Shri Siddhartha Shankar Sharma , Munsiff No.2, Barpeta
67. Shri Sandeep Kaushik , Munsiff-cum-Judicial Magistrate, 1st Class, Gohpur
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74. Shri Nirmal Kumar Laskar, Munsiff No.1, Golaghat
75. Shri Saptarshi Garg , Munsiff –cum- Judicial Magistrate, 1st Class, Bokakhat, Golaghat.
76. Shri Jyotirmoy Sharma , Judicial Magistrate, 1st Class, Hajo, Kamrup (R)
77. Dr. Amit Chaudhuri, Project Chief Investigator, C-DAC, Kolkata.
78. The Administrative Officer, Judicial Academy, Assam.
79. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.***
80. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
81. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
82. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


 07.11.2015
DEPUTY REGISTRAR (G&C)